

"OFFICE ORDER"

Hon'ble the Acting Chief Justice has been pleased to constitute a Monitoring Committee for looking after the affairs of the crèche (child care centre) which has been made functional in the High Court premises, comprising of following:

1. Ms. Sunita Sharma, Advocate.
2. Ms. Seema Guleria, Advocate.
3. Ms. Dinesh Chauhan, Additional Registrar.
4. Ms. Madhu Chauhan, Senior Assistant.

BY ORDER

REGISTRAR GENERAL

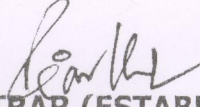
Endst.No.HHC/Admn.1(18)/78-XV- 31755-62 Dated: 16.11.2017

TF

Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules)/Registrar (Administration)/ Registrar (Estt.)/Registrar (Accounts)/C.P.C.;
3. The President, H.P. High Court Bar Association;
4. The President, H.P. High Court Non-Gazetted Employees' Association;
5. All the above named members of the Committee, by name;
6. All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters/Public Relation Officer/Estate Officer;
7. The Section Officer (Computer), to get uploaded the office order on the High Court Website;
8. Guard File.

(From Sl. Nos. 1 to 8, High Court of H.P. at Shimla- 171 001).


REGISTRAR (ESTABLISHMENT)

†

Nil official / official
800 15
2017